

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 273 of 1996

Tuesday, this the 5th day of March, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

R.M. Vijayakumar,
'Narmada'
Post:Kunnummakkara
Via: Chombala,
Kozhikode District.

.. Applicant

By Advocate Mr P Santhoshkumar.

Vs

- 1 Union of India represented by the Secretary, Ministry of Communication, New Delhi.
- 2 The Chief General Manager, Department of Telecommunication, Thiruvananthapuram.
- 3 The General Manager, Department of Telecommunication, Kozhikode.
- 4 The Assistant Superintendent, Department of Telegraph Office, Tirur.
- 5 The Assistant Labour Commissioner(Central), Kochi.

The application having been heard on 5th March 1996, the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a direction to appoint him in a future vacancy arising under respondents in accordance with A-1. He had approached this Tribunal earlier with O.A. 1246/94 and we directed respondents to examine the

facts of the case and pass appropriate orders.

2 Respondents then passed A-4 order, inter alia stating:

"In the absence of details regarding his engagement the case could not be investigated further".

Eventually they came to the conclusion that applicant was not engaged as a casual mazdoor at any time. His identity was also not very clear to respondents.

3 We do not think it proper to go into disputed questions of facts. If applicant has any grievances he may raise it before the 5th respondent and the 5th respondent will enquire into the matter and enter appropriate findings.

4 Applicant will forward a copy of the original application and a copy of this order to 5th respondent for compliance.

5 Original application is disposed of with the aforesaid directions. No costs.

Dated the 5th March, 1996.


P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

LIST OF ANNEXURES

1. Annexure A1: True copy of the certificate dated 23.1.1991 of the Assistant Superintendent (TT)I/C, Departmental Telegraph Office, Tirur.
 2. Annexure A4: True copy of the order No. STT/16-23/94 dated 3.4.1995 of the 2nd respondent.
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